

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WADHWA BUILDCON LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	WADHWA BUILDCON LLP
2.	Date of incorporation of corporate debtor	26/11/2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC-9756
5.	Address of the registered office and principal office (if any) of corporate debtor	104, FIRST FLOOR, A WING WADHWA MEADOWS OPP B WARD KALYAN Thane MH 421301 IN
6.	Insolvency commencement date in respect of corporate debtor	28-07-2020 (being the date of delivery of Order by NCLT, Mumbai)
7.	Estimated date of closure of insolvency resolution process	24-01-2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Tulsyan IBBI/IPA-001/IP-P01144/2018-19/11970
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 tulsyanrk@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101 rp.wadhwabuildcon@gmail.com
11.	Last date for submission of claims	11-08-2020 (14 days from the date of intimation of Order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Financial creditors in a class [Allotees under real estate project]



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13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mukesh Khathuria Reg. no. IBBI/IPA-001/IP-P01216/2018-19/11925 Address: 6B/1105 Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali – East MUMBAI 400 101 Email ID- khathuria@hotmail.com 2. Vakati BalaSubramanyam Reddy Reg. No: IBBI/IPA-001/IP-P00662/2017-2018/11131 Address: C-1205, Galaxy Apartments, Near Bhanara Bhavan, Qureshi Nagar, Kurla East, Mumbai City, Maharashtra, 400070 EMAIL ID: Vbsreddy7@gmail.com 3. Baisani Rajendra Prasad Reg no: IBBI/IPA-001/IP-P01987/2020-2021/13109 Address: Flat D104, Block D, Indu Aranya pallavi apt., Bandlaguda (near Nagole), Hyderabad- 500068 Telangana state Email ID: Rajendra.baisani@gmail.com
	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai – 400101

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **WADHWA BUILDCON LLP** on 28/07/2020

The creditors of **WADHWA BUILDCON LLP** are hereby called upon to submit their claims with proof on or before 11/08/2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

The claims with proof is to be submitted as per following specified forms:

Form B: - For Claims by Operational Creditors Except Workmen and Employees

Form C: - For Claims by Financial Creditors

Form D: - For Claims by A Workman or An Employee

Form E: - For Claims by Authorised Representative of Workmen and Employees

Form F: - For Claims by Other Creditors.

Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30-07-2020

Place: Mumbai



Rakesh
Rakesh Kumar Tulsyan
 Interim Resolution Professional
 IBBI/IPA-001/IP-P01144/2018-19/11970